

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-201**  
IB - 1295/ND/2019

**IN THE MATTER OF:**

M/s. Jammu & Kashmir Bank Ltd.

**Vs**

S Steels Rolling Mills Pvt. Ltd. & Ors.

....Applicant

....Respondent

**SECTION**

Under Section-7 of IBC, 2016

Order delivered on 17.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Jatin, Adv. Syed, Adv. Prateek & Adv. Apoorv

For the Respondent

: Adv. Piyush

For IRP

:

**ORDER**

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for the CD seeks adjournment on the ground that the main counsel is not available today. List the case for **28.01.2020**. No further adjournments will be given on any ground.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Lalit)